

More District Courts for Delhi

50. SHRI RAM BHAGAT PASWAN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether there is any proposal to create more district courts in Delhi to facilitate the litigants; and

(b) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) and (b). The Government has recently sanctioned 14 posts of Additional District and Sessions Judges in the Delhi Higher Judicial Service.

[*Translation*]

Demand for Raising Price of Bread

51. SHRI KAMLA PRASAD RAWAT : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the All India Bread Manufacturers Association has requested his Ministry to increase the price of bread;

(b) if so, whether Government propose to raise the prices of bread;

(c) if so, the reasons therefor; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) Yes, Sir. The All India Bread Manufacturers' Association has requested for upward revision of price of bread in Delhi.

(b) to (d). The price of bread in Delhi is statutorily fixed by Delhi Administration with the concurrence of the Central Government. The representation of the Association has been referred to Delhi Administration.

[*English*]

Pollution and Damage to Agricultural Fields and Crops due to Operations of ONGC

52. SHRI G.G. SWELL : Will the

Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether operations of the Oil and Natural Gas Commission have resulted in large scale pollution and extensive damage to agricultural fields and crops and aquatic and bird life;

(b) whether reasons for such large damage have been investigated; and

(c) whether remedial and preventive measures have been taken ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) No, Sir.

(b) and (c). Do not arise. However, preventive and remedial measures have been taken to control pollution.

Export of Maruti Cars

53. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : SHRI MURLIDHAR MANE :

Will the Minister of INDUSTRY be pleased to state :

(a) whether some countries have shown interest in purchasing Maruti cars;

(b) if so, the names of such countries;

(c) whether Government have any specific proposals to export Maruti cars; and

(d) if so, the steps taken in this direction ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) Bangladesh, Nepal, Hungary, Mauritius, Sri Lanka, Iran and Zambia.

(c) Exports have to be made by the Maruti Udyog Ltd, ✓